

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP. No. 209 of 1997

in

OA. No. 1879 of 1994

Dated New Delhi, this 29th day of August, 1997.

HON'BLE DR JOSE P. VERGHESE, VICE CHAIRMAN(J)  
HON'BLE MR K. MUTHUKUMAR, MEMBER(A)

1. Government of Adult Schools  
Part Time Teachers Association(Regd)  
Through its General Secretary  
Shri A. P. Chaturvedi.
2. Onkar Singh  
S/o Shri Bhim Singh  
C/o Government Adult Sr. Sec. School  
Mori Gate  
DELHI. ... Petitioners

By Advocate: Mrs Meera Chhibber.

versus

Smt. Satvir Silash  
Director of Education  
Directorate of Education  
Old Secretariate  
DELHI. ... Respondents

By Advocate: Shri Jog Singh

O R D E R (ORAL)

Dr Jose P. Verghese, VC(J)  
The order complained against seems to have been complied with and the orders passed by the respondents on 28.8.97 has been produced. We have perused the order and we find that the said order is in substantial compliance of our order. There is a reference to an MA pending in this court and we must clarify that unless there is a stay from a competent court against the implementation of the order, the

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(3)

order dated 28.8.97 shall be given effect to.

With this, the CP is disposed of. Notice  
discharged.

  
(K. MUTHUKUMAR)  
MEMBER(A)

  
(DR JOSE P. VERGHESE)  
VICE CHAIRMAN(J)

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